

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/181(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	KRISHIACHARYA TECHNOLOGIES PRIVATE LIMITED VS VARDHMAN SOLVENT EXTRACTION INDUSTRIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Anirudhya Dutta, Adv.] For the Operational Creditor
Mr. Prithish Chandra, Adv.]
Mr. Anujit Mookherji, Adv.]

Mr. Ankur Singhi Adv.] for the Respondent
Mr. Ayant Shaw, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor seeks time to file reply affidavit.
3. At request, one last chance is given to file reply affidavit, failing which, the right to file the same shall stands closed.
4. Post this matter on **28.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**